

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6450 - JK (LD) of 2026
DATED:- 20 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 20.05.2026

No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.6450- JK (LD) of 2026 dated 20.05.2026

S.No	OIC		Case No & Title
1	Ajay Paul singh	Sub Transmission Division Udhampur	WPC /2026 UT of J&k vs Sat paul
2	Rohit Baghotra	Sub Transmission Division -I	WPC /2026 UT of J&k vs Sanjay Kumar
3	Abdul Rouf Bhat	Executive Engineer Electric Division Doda	1. WPC /2026 UT of J&k vs Mohd aslam Khateeb 2.WPC /2026 UT of J&k vs Tilak Singh
4	Aftab Ahmad	Executive Engineer Electric Division Poonch	WPC /2026 UT of J&kvs M/S Balaji Paragon fabricator
5	Shiv raj Sharma	Executive Engineer Electric Division Vijaypur	WPC 2382 of 2025 of Manmohan Singh vs PDD
6	Mohd Shafi	Executive Engineer Electric Division JPDCL, Kathua	1. WPC /2026 UT of J&k vs Yash paul 2.OA 2026 titled Varinder Gupta vs UT of J&K 3. WPC /2026 UT of J&k vs M/S Balaji Paragon infrastructure
7	Vikas Gupta	Sub Transmission Division Kathua	WPC /2026 UT of J&k vs Varinder
8	Sardari lal	Executive Engineer Electric Division-II	1.WPC /2026 UT of J&k vs Parveen kumaranand 2.M/S Morden Concrete products
9	Sukhdev Singh	Technical officer in the office of Chief Engineer, JPDCL, Jammu	1. OA 2026 titled Rakesh Lakhotra vs UT of J&K 2. OA of 2026 Himanshu Sharma v UT of J&k
10	Manir hussain	Executive Engineer STD Kalakote	WPC /2026 UT of J&k vs Yash paul
12	Javed Akhter	Executive Engineer Electric Division Rajouri	1.WPC 2026 GulshaniSawhney vs UT of J&K 2.OA 2026 Sujad ul Rashool vs UT of J&K 3. WPC /2026 UT of J&k vs WPC 2026 Gulshan Kumar

Reyazul Jm